

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2365  
ANSWERED ON:17.03.2005  
INCREASE IN SKO QUOTA  
Shakya Shri Raghuraj Singh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Union Government has received any request from Government of Haryana for increase in State quota of SKO;
- (b) if so, the details thereof;
- (c) the action taken by the Union Government thereon;
- (d) whether the Government is aware that the residents/card holders of other States are being released 10 litres of SKO who are not having any LPG connection whereas in Haryana card holders belonging to poor families and SC/ST categories are not being released 10 litres SKO; and
- (e) if so, the action taken/proposed to be taken to remove anomalies?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR)

- (a) & (b): Yes, Sir. This Ministry has received representations from various State Governments/Union Territories (UTs), including Haryana, for the enhancement of their SKO quota.
- (c): Additional allocations have been made to various States/UTs to meet their demand including an additional allocation of 3,551 Metric Tonnes (MTs) of SKO for the period January to March, 2005 to Haryana. The Central Government have also commissioned the National Council of Applied Economic Research to undertake the first-ever detailed study of Kerosene demand in the country.
- (d) & (e) : Kerosene oil allocated to the States/UTs by the Central Government for distribution under the Public Distribution System (PDS) is meant for cooking and illumination purposes. States/UTs further distribute this product under PDS as per their own norms.